

Schemes for SC community in Gujarat

1803. SHRI NATUJI HALAJI THAKOR :

SHRI BHARATSINH PRABHATSINH PARMAR :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the number of schemes launched for the Scheduled Caste (SC) community by the Ministry;

(b) the estimated number of beneficiaries, the funds earmarked and utilized under these schemes during the last three years, scheme-wise and State-wise, particularly in the State of Gujarat, district-wise;

(c) whether any assessment has been made in regard to the impact of these schemes on the SC community; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) Major schemes/programmes of the Ministry of Social Justice and Empowerment for the development of Scheduled Castes are as follows:

Centrally Sponsored Schemes:

1. Post-Matric Scholarship (PMS) Scheme for SC Students
2. Pre-Matric Scholarship for Children of those engaged in "unclean" occupations (SC as well as non-SC)
3. Babu Jagjivan Ram Chhatrawas Yojana for construction of Hostels for SC boys and girls
4. Scheme of upgradation of Merit of SC Students.
5. Assistance to State Scheduled Castes Development Corporations
6. Scheme for Implementation of the Protection of Civil Rights (PCR) Act, 1955, and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989.
7. Pradhan Mantri Adarsh Gram Yojana: A Pilot scheme for integrated development of 1000 SC majority villages.

District-wise funds are not released However Year-wise and State-wise details of central assistance released to States/UTs and number of beneficiaries, during the last three years under the above schemes are given in Statement-I-VII (See below).

Central Sector Schemes

1. Special Central Assistance to Scheduled Caste Sub Plan mainly to provide subsidy to Scheduled Castes beneficiaries below the poverty line for income generating activities.

Year-wise and State-wise details of central assistance released to States/UTs and number of beneficiaries during last three years under this scheme is given in Statement-VIII (See below).

2. Rajiv Gandhi National Fellowship for pursuing M.Phil and Ph.D. courses.
3. "Top Class" Education Scheme for SC students studying in identified premier institutions of professional education.
4. National Overseas Scholarship Scheme for SC etc. students for higher studies abroad
5. Scheme of free coaching for SC and OBC students to provide coaching for examinations conducted by Union Public Service Commission, Staff Selection Commission etc. and finishing courses/job oriented courses.
6. Equity support to National Scheduled Caste Finance and Development Corporation which gives concessional loans to SC beneficiaries.
7. Equity support to National Safai Karmacharis Finance and Development Corporation which gives concessional loans to Safai Karmacharis.
8. Self Employment Scheme for Rehabilitation of Manual Scavengers
9. Grant in aid to Voluntary organisation working in the fields of educational and socioeconomic development of SCs.

Funds under the schemes at SI.No. 2-9 above are released to various implementing agencies including voluntary organisations etc. Hence State-wise figures cannot be given.

Year-wise details of central assistance released and number of beneficiaries under above Schemes at SI.No. 2-9, during the last three years are given in Statement-IX (See below).

(c) and (d) Evaluation studies are got conducted from time to time of major schemes of the Ministry. Evaluation reports in respect of following schemes pertaining to SCs have been received during the Eleventh five year plan:

- (i) Post-Matric Scholarship (PMS) Scheme for SC Students
- (ii) Pre-Matric Scholarship for Children of those engaged in "unclean occupations"

(iii) Special Central Assistance to Scheduled Caste Sub Plan

(iv) Scheme for Implementation of the PCR Act, 1955, and POA Act, 1989.

These evaluation studies, while reinforcing the necessity to continue these schemes have made various recommendations *e.g.* to (i) simplify procedures, (ii) increase rates of scholarships, (iii) disbursement of scholarships through the bank accounts, (iv) need to set up adequate mechanism to enhance the conviction rate in respect of cases registered under PCR and POA Acts, and (v) involvement of Panchayati Raj Institutions (PRI) in the implementation of SCA to SCSP.

Statement-I

Post Matric Scholarship for SC Students

(Rs. in lakhs)

Sl. No.	State/UT	2007-08		2008-09		2009-10	
		Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries	Central Assistance Released	Prov. No. of beneficiaries
1	2	3	4	5	6	7	8
1.	A.P.	24048.4	382059	23978.11	661913	21182.31	709725
2.	Assam	469.82	16718	0.00	16800	1014.99	17118
3.	Bihar	0.00	50046	2692.70	53330	1000.00	70130
4.	Chhattisgarh	482.85	54927	100.00	53686	0.00	64425
5.	Goa	0.00	138	0.00	127	0.00	140
6.	Gujarat	240.36	84379	1556.29	75449	2741.34	82859
7.	Haryana	494.93	24512	369.52	26620	6962.57	41199
8.	H.P.	78.84	7501	0.00	9305	0.00	10500
9.	J&K	0.00	4670	378.47	10956	150.00	12605
10.	Jharkhand	35.32	15296	0.00	16862	514.74	18568
11.	Karnataka	7020.59	312556	3267.91	226970	11819.35	355549
12.	Kerala	4072.44	105728	8132.43	106836	3200.00	120062
13.	M.P.	695.983	127225	1699.21	133610	3653.86	141367

1	2	3	4	5	6	7	8
14.	Maharashtra	15953.63	320048	1000.00	377729	13400.00	509131
15.	Manipur	139.95	2292	163.76	3276	185.70	3767
16.	Meghalaya	0.00	193	0.00	0	0.00	0
17.	Orissa	0.00	56333	500.00	63091	0.00	69401
18.	Punjab	539.8	51499	200.00	60420	0.00	77930
19.	Rajasthan	3204.42	221108	10340.11	195260	5397.72	214786
20.	Sikkim	0.00	218	3.44	265	1.00	301
21.	Tamil Nadu	6978.05	431272	500.00	425074	5369.97	459080
22.	Tripura	180.56	11765	410.98	21371	410.16	21887
23.	Uttar Pradesh	22313.71	628884	4916.98	680625	19967.13	713160
24.	Uttarakhand	0.00	38450	1089.36	38028	789.70	42051
25.	West Bengal	358.25	203512	3250.23	353516	3835.67	303100
26.	Daman and Diu	0.33	113	0.00	116	0.00	139
27.	Delhi	0.00	487	0.00	0	0.00	0
28.	Puducherry	200	6882	0.00	6976	0.00	0
TOTAL		87508.23	3158811	64549.49	3618211	101596.21	4058980

Statement-II

*Pre-matric scholarship to the children of those engaged in
"UNCLEAN" occupations*

(Rs. in lakhs)

Sl. No.	Name of State/UT	2007-08		2008-09		2009-10	
		Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries	Central Assistance Released	Prov. No. of beneficiaries
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	0.0	34588	0.00	28636	2171.5	31636

1	2	3	4	5	6	7	8
2.	Assam	2.9	5992	92.38	7883	52.17	5405
3.	Bihar	0.0	8834	0.00	4742	0	33742
4.	Chhattisgarh	0.0	21095	110.79	18509	192.08	21490
5.	Goa	0.0	0	0.00	154	0.89	334
6.	Gujarat	262.7	304604	2820.60	297034	3639.90	325078
7.	Himachal Pradesh	0.0	2867	0.00	904	0	0
6.	Jammu and Kashmir	0.0	5906	15.05	1784	24.59	3232
9.	Kerala	0.0	1755	0.00	1485	6.11	1085
10.	Karnataka	0.0	0	0.00	1270	0.00	6686
11.	Madhya Pradesh	0.0	37633	296.41	33742	232.59	33742
12.	Maharashtra	0.0	114996	691.12	69033	0	77453
13.	Orissa	0.0	1739	35.72	2076	0	1422
14.	Puducherry	0.0	2280	2.24	1650	7.71	1600
15.	Punjab	0.0	8812	0.00	8339	0	8339
16.	Rajasthan	0.0	56042	1042.42	68910	598.95	76385
17.	Tamil Nadu	41.4	59904	678.08	62323	971.88	67296
18.	Tripura	0.0	4815	86.02	4754	47.83	5055
19.	Uttar Pradesh	0.0	56994	0.00	0	0	0
20.	Uttarakhand	2.9	2141	14.72	1689	1.55	1832
21.	West Bengal	0.0	4132	41.73	4630	26.27	4280
TOTAL		309.9	735129	5927.28	619547	7974.02	706092

Statement-III

Babu Jagjivan Ram Chhatrawas Yojana

(Rs. in lakhs)

Sl.No. States/UTs		Boys hostel						Girls hostel					
		2007-08		2008-09		2009-10		2007-08		2008-09		2009-10	
		Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	A.P.	0	0	0	0	0	0	0	0	437.5	700	0	0
2	Assam	32.545	81	46.2	88	0	0	67.5	100	2.62	Arrear	0	0
3	Bihar	0	0	340	400	0	0	0	0	335	200	0	0
4	Chhattisgarh	212.115	600	72.645	300	33.75	150	470.87	1220	107.43	150	0	0
5	Gujarat	248.48	360	0	0	0	0	217.44	100			0	0
6	Haryana	3.85	35	0	0	2.98	arrear	0	0	187.575	168	187.57	arrear
7	J&K	29.5	100	0	0	0	0	131.5	100	0	0	0	0
8	Jharkhand	211.08	500	83.16	200	0	0	40.33	50	139.148	200	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14
9	Karnataka	362.5	550	167.5	200	0	0	237.5	350	177.5	200	202.4	96
10	Kerala	0	0	110.337	150	54.75	60	0	0	0	0	0	0
11	Madhya Pradesh	173.82	300	211.54	350	180.7	250	347.64	300	355.14	300	250	200
12	Meghalaya	57.44	0	0	0	0	0	0	0	0	0	0	0
13	Orissa	91.557	100	755.929	1100	0	0	1419.6	11538	1914.89	1200	0	0
14	Punjab	0	0	0	0	0	0	0	0	113.25	50	0	0
15	Rajasthan	986.8	1175	0	0	191	275	21.475	25	339.75	150	1706.75	975
16	Tamil Nadu	516.338	3191	297.326	Arrear	0	0	0	0	256.25	250	0	0
17	Tripura	0	0	0	0	0	0	0	0	27.52	20	0	0
18	U.P.	751.965	616	447.25	300	157.05	arrear	0	0	697.2	400	0	0
19	Uttarakhand	0	0	41.385	50	0	0	0	0	101.25	50	89.29	50
20	W.B.	0	0	0	0	0	0	94.12	100	670.5	900	0	0
21	Delhi	0	0	0	0	0	0	2	0	0	0	0	0
22	Puducherry	0	0	0	0	0	0	0	0	0	0	100	100
.	TOTAL	3677.99	7608	2573.27	3138	620.23	735	3050	13883	5862.52	4938	2536.01	1421

Statement-IV*Upgradation of Merit of SC Students*

(Rs. in lakhs)

Sl. No.	State/UTs	2007-08		2008-09		2009-10	
		Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries
1.	A.P.	44.4	296	44.4	296	0	0
2.	Assam	3.45	23	0	0	0	0
3.	Chhattisgarh	7.8	70	0	0	0	0
4.	Gujarat	7.09	70	2.998	70	0.6	arrear
5.	Haryana	9.93	73	4.8	32	0	0
6.	J&K	3	20	3	20	0	0
7.	Jharkhand	11.4	76	7	70	0	0
8.	Karnataka	0	0	28.2	188	28.2	188
9.	Kerala	4.95	33	0	0	0	0
10.	Madhya Pradesh	0	0	0	0	153.76	1176
11.	Rajasthan	8.43	81	9.76	88	8.44	88
12.	Sikkim	2.998	20	3	20	3	20
13.	Tripura	3	20	0	0	6	40
14.	UP	10	363	37.96	Arrear	0	0
15.	Uttarakhand	3	20	2.55	17	0	0
16.	WB	0	0	31.406	496	0	0
TOTAL		119.448	1165	175.074	1297	200	1512

Statement-V

Assistance to Scheduled Castes Development Corporations (SCDCs)*

(Rs. in lakhs)

Sl. No.	Name of the State	Release Funds			Beneficiaries		
		2007-08	2008-09	2009-10	2007-08	2008-09	2009-10
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	396.32	Nil		196735	217205	
2.	Assam	Nil	Nil		6546	11251	
3.	Bihar	179.14	Nil	Nil	1715	3270	

1	2	3	4	5	6	7	8
4.	Chandigarh	33.61	62.47		512	508	494
5.	Chhattisgarh	Nil	Nil	Nil	1800	1950	
6.	Daman and Diu, Dadra and Nagar Haveli	Nil	Nil		18	35	
7.	Delhi	Nil	Nil		364	339	183
8.	Goa	Nil	Nil		1	NA	2
9.	Gujarat	Nil	62.47		6665	2013	
10.	Haryana	158.53	Nil	83.00	16327	12587	13537
11.	Himachal Pradesh	120.10	Nil	200.00	3131	3311	
12.	Jammu and Kashmir	Nil	Nil		378	NA	
13.	Jharkhand	Nil	Nil		206	749	
14.	Karnataka	400.00	192.16	600.00	34515	NA	
15.	Kerala	176.30	Nil	617.00	1464	3326	
16.	Madhya Pradesh	Nil	194.08	Nil	23475	NA	
17.	Maharashtra	Nil	Nil		15790	14920	
18.	Orissa	Nil	Nil		14452	NA	
19.	Puducherry	Nil	252.29		2795	876	3187
20.	Punjab	336.00	559.00		7242	4153	4827
21.	Rajasthan	Nil	Nil		52971	NA	36998
22.	Sikkim	200.00	Nil		97	86	
23.	Tamil Nadu	Nil	Nil		122230	70473	
24.	Tripura	Nil	Nil		362	400	
25.	Uttar Pradesh	Nil	240.00	Nil	106521	87599	
26.	Uttaranchal	Nil	Nil		1520	3556	
27.	West Bengal	Nil	Nil		41442	21390	
TOTAL		2000.00	1900.00	1500.00	659324	459997	59928

*Equity support is released to concerned State Channelising Agencies (SCAs)

Statement-VI

Scheme of implementation of the protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989

(Rs. in lakhs)

Sl. No.	State/UT	Central Assistance Released 2007-08	No. of beneficiaries	Central Assistance Released 2008-09	No. of beneficiaries	Central Assistance Released 2009-10	No. of beneficiaries
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	310.49	2684	787.56	3596	878.79	2724
2.	Assam	9.5	0	Nil	0	Nil	0
3.	Bihar	26.63	222	27.28	121	55	0
4.	Chhattisgarh	53.27	0	40.748	45	40.64	50
5.	Goa	4.45	8	1	6	1.5	9
6.	Gujarat	120.65	1519	217.46	1825	186.08	0
7.	Haryana	97.83	199	59.93	189	19.59	241
8.	Himachal Pradesh	132.56	300	10.45	246	54.8	272
9.	Jharkhand	Nil	88	Nil	25	39.54	0
10.	Karnataka	664.37	1757	670.38	2026	967.18	2026
11.	Kerala	98.9	912	135.15	1080	361.81	1000
12.	Madhya Pradesh	856.1	4084	574.75	4252	1107.11	4700
13.	Maharashtra	397.31	2167	274.98	2390	1197.43	4264
14.	Orissa	49.74	298	60	427	69.58	327
15.	Punjab	60	0	50	250	76.35	0
16.	Rajasthan	279.34	1631	157.89	1506	175.66	1568
17.	Sikkim	1.9	20	5.95	59	8.18	59
18.	Tamil Nadu	35	1170	235.14	1301	612.15	0
19.	Tripura	Nil	0	0.5	2	0.6	1
20.	Uttar Pradesh	553.93	10486	931.29	11370	904.36	11862

1	2	3	4	5	6	7	8
21	Uttarakhand	4.53	106	5.77	0	Nil	0
22	Dadra and Nagar Haveli	96.05	0	2.65	0	59.23	0
23	Puducherry	40.79	0	50	0	50	0
24	Daman and Diu	3.89	0	4.57	0	Nil	0
25	Chandigarh	Nil	6	3	10	Nil	0
26	Delhi	9.21	0	Nil	0	Nil	0
TOTAL		3906.3	27657	4306.45	30726	6865.58	29103

Statement-VII

Pradhan Mantri Adarsh Gram Yojana

(Rs. in lakhs)

Name of the State	2007-08	2008-09	2009-10
	Central Assistance Released	Central Assistance Released	Central Assistance Released
Bihar	Nil	Nil	130.00
Rajasthan	Nil	Nil	140.00
Tamil Nadu	Nil	Nil	130.00

The Pilot Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) has been implemented only from the month of March 2010.

Statement-VIII

Special Central Assistance to Scheduled Castes Sub Plan

(Rs. in lakhs)

Sl. No.	State/UT	2007-08		2008-09		2009-10	
		Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries	Central Assistance Released	No. of beneficiaries
1	2	3	4	5	6	7	8
1	A.P.	4476.42	196735.00	5167.85	217205	3668.49	N.R.

1	2	3	4	5	6	7	8
2	Assam	972.7	9557.00	1089.04	3219	249.22	N.R.
3	Bihar	1268.76	N.R.	4009.15	N.R.	1916.86	N.R.
4	Chhattisgarh	294.30	N.R.	547.21	N.R.	666.69	N.R.
5.	Gujarat	1111.40	N.R.	959.52	N.R.	932.86	N.R.
6.	Haryana	1443.53	16643	1213.48	12926	1350.53	8397
7.	HP	1035.64	20936.00	517.08	24943	498.20	20280
8.	J&K	161.61	N.R.	230.48	N.R.	173.22	N.R.
9.	Jharkhand**	0.00	N.R.	574.94	N.R.	0.00	N.R.
10.	Karnataka	2723.09	15913	3605.30	18374	2464.41	N.R.
11.	Kerala	312.72	N.R.	813.12	N.R.	763.24	N.R.
12.	M.P.	3822.66	12500.00	4806.42	N.R.	3653.47	N.R.
13.	Maharashtra	3398.55	19053	4222.80	N.R.	2880.66	N.R.
14.	Orissa	2453.49	14528.00	2832.14	20283	2209.99	11633
15.	Punjab	375.85	12006.00	1004.07	6996	1075.88	N.R.
16.	Rajasthan	3988.14	22532	3331.86	37341	3460.63	N.R.
17.	Sikkim	52.40	92.00	40.06	20	22.60	N.R.
18.	Tamil Nadu	4897.99	49985	6002.81	43845	4605.30	20945
19.	Tripura	424.90	N.R.	311.42	2592	355.58	N.R.
20.	U.P.	11023.37	119499	14351.57	65140	10426.82	60244
21.	Uttaranchal	594.24	1503.00	0	3142	0.00	2009
22.	West Bengal	5158.23	N.R.	4503.80	N.R.	4502.75	N.R.
23.	Chandigarh	25.00	N.R.	25.00	N.R.	18.75	N.R.
24.	Pondicherry	125.00	608.00	0.00	278	0.00	451
TOTAL		50139.99	512090.00	60159.12	456304	45896.15	123959

N.R. : Not reported

**Rs. 1606.00 lakhs has been reported to be transferred from Government of Bihar to Government of Jharkhand.

Statement-IX

Financial and Physical achievements under Central Sector Schemes for SCs.

(Rs. in crore)

Sl. No.	Name of Scheme	2007-08			2008-09			2009-10		
		Budgetary Allocation	Expenditure	No. of Beneficiaries	Budgetary Allocation	Expenditure	No. of Beneficiaries	Budgetary Allocation	Expenditure	No. of Beneficiaries
1.	Rajiv Gandhi National Fellowship	88.00	78.35	1333	75.00	87.94	1333	80.00	105.00	1333
2.	Top Class Education	16.00	2.17	195	20.00	5.00	378*	20.00	8.26	541
3.	National Overseas Scholarship	4.00	2.75	28	5.00	4.99	29	5.00	3.10	Selection under process
4.	Scheme of Free Coaching	7.00	3.92	4860	8.00	3.99	3403	8.00	2.79	3013
5.	NSFDC	40.00	43.00	44274	45.00	45.00	37041	45.00	45.00	58600
6.	NSKFDC	30.00	20.65	14785	30.00	30.00	41187	30.00	30.00	17892
7.	SRMS	50.00	25.00	3056	100.00	100.00	33890	100.00	50.00	41666
8.	GIA to NGOs	36.00	30.96	44159	36.00	21.50	29974	35.00	11.23	48055